



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.04.2024

NOTICE

Please take notice that the following matters adjourned in the Court – III on 09.04.2024 are as follows. The next dates of Hearing are indicated below:-

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 75 of 2023 & I.A. No. 309 of 2023	Suave Infrastructure Vs. Advantage Engineers Developers Pvt. Ltd.	09.04.2024	20.05.2024
2.	Comp. App. (AT) (Ins) No. 865 of 2023	Anil Kohli Liquidator of Vegan Colloids Ltd. Vs. Punjab National bank & Ors.	09.04.2024	20.05.2024
3.	Comp. App. (AT) (Ins) No. 541 of 2021 & I.A. No. 3686 of 2022	Santosh Ramesh Patange Vs. Rajiv Chakraborty & Anr.	09.04.2024	15.05.2024
4.	Comp. App. (AT) (Ins) No. 1320 of 2023	Jatin Thakkar Suspended Director of Ahmedabad Ring Road Infrastructure Ltd. Vs. Jigar Tarunkumar Bhatt & Anr.	09.04.2024	09.05.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar